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West Bengal Appropriation Act, 1972

1 of 1972

[30 March 1972]

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<u>Appropriation</u>

SCHEDULE 1 :- SCHEDULE

West Bengal Appropriation Act, 1972

1 of 1972

[30 March 1972]

PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1972.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1972;

It is hereby enacted in the Twenty-third Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1972.

2. Issue of Rs. 2,48,11,11377 out of the Consolidated Fund of West Bengal for the year 1971-72 :-

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two hundred and forty-eight crores eleven lakhs eleven thousand three hundred and seventy-seven towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1972, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1972.

SCHEDULE 1

SCHEDULE

1.	2 Services and purposes.	3 Sums not exceeding		
No. of Demand for Grant/ Appropriation				
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
3	10-State Excise Duties	8,58,000		8,58,000
4	11-Taxes on Vehicles	39,000		39,000
8	15- Registration Fees	23,000		23,000
9	16-Interest on Debt and other obligations.		1,20,85,000	1,20,85,000
11	18- Parliament, State/Union Territory Legislature.	66,99,000		66,99,000
12	19-General Administration		2,28,000	2,28,000
14	22-Jails	20,96,000		20,96,000
15	23-Police	71,41,000	70,082	72,11,082
16	26- Miscellaneous	6,75,000	82,637	7,57,637

SCHEDULE (See sections 2 and 3)

Departments- Fire Services.			
26- Miscellaneous Departments- Excluding Fire Services.		3,000	3,000
28-Education	14,85,000	6,59,445	21,44,445
29-Medical	1	32,574	32,575
30-Public Health		38,788	38,788
31- Agriculture- Agriculture		1,40,000	1,40,000
33-Animal Husbandry		534	534
34-Co-		601	601
operation 35-Industries- Industries 96-Capital Outlay on Industrial Economic Development.	1,69,55,000	24,044	1,69,79,044
35-Industries- Cottage Industries		40,048	40,048
35-Industries- Cinchona	67,000		67,000
39- Miscellaneous Social and Development Oganisations- Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes. 44-Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial).	1,22,35,000	1,22,704	1,23,57,704
	Fire Services.26-MiscellaneousDepartments-Excluding FireServices.28-Education29-Medical30-PublicHealth31-Agriculture-AgricultureAgricultureAgricultureJ3-AnimalHusbandry34-Co-operation35-Industries-IndustrialEconomicDevelopment.Outlay onIndustrialEconomicDevelopment.35-Industries-CottageIndustrialEconomicDevelopment.Oganisations-Social andDevelopmentOganisations-ExcludingWelfare ofScheduledTribes andCastes andOtherBackwardClasses.44-Irrigation,KenduledTribes andCastes andOtherBackwardKases.Ad-Irrigation,KenduledTribes andCastes andOtherBackwardClasses.Ad-Irrigation,KenduledKenduledKenduledKenduledKenduledKenduledKenduledKenduledKenduledKenduledKenduledKenduledKenduledKenduledKenduledKendule	Fire Services.26-MiscellaneousDepartments-Excluding FireServices.28-Education14,85,00029-Medical130-PublicHealth31-Agriculture-AgricultureAgriculture33-AnimalHusbandry34-Co-operation35-Industries-Industries96-CapitalOutlay onIndustrialEconomicDevelopment.35-Industries-Industries35-Industries-CottageIndustries35-Industries-CottageIndustriesSocial andDevelopmentOganisations-ExcludingWelfare ofScheduledTribes andCastes andOtherBackwardClasses.44-Irrigation,Navigation,Embankmentand DrainageWorks (Non-	Fire Services.3,00026- Miscellaneous Departments- Excluding Fire Services.3,00028-Education14,85,0006,59,44529-Medical132,57430-Public Health38,78831- Agriculture- Agriculture1,40,00033-Animal Husbandry53434-Co- operation 35-Industries- Industrial Economic Development.60135-Industries- Industrial Economic Development.1,69,55,00024,04435-Industries- Industrial Economic Development.40,04835-Industries- Cital Outlay on Industrial Economic Development.67,0001,22,70439- Miscellaneous Social and Development Oganisations- Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes. 44-Irrigation, Navigation, Embakment and Drainage Works (Non-14,22,35,0001,22,704

33	98-Capitai Outlay on Multipurpose River Schemes.	4,90,67,000	29,091	4,91,26,691
24	100-Capital Outlay on	E 47 CO 000		5 17 00 000
34	Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial). 50-Public Works	5,17,60,000		5,17,60,000
35	106A-Capital Outlay on Greater Calcutta Development Schemes.	97,95,000	28,802	98,23,802
36	53-Ports and Pilotage	2,83,000		2,83,000
38	64-Famine	16,64,97,000		16,64,97,000
39	Relief 65-Pensions and other Retirement Benefits.	-		
	120-Payment of Commuted Value of Pensions.	2,61,000	75,000	3,36,000
42	70-Forests		4,158	4,158
43	71- Miscellaneous- Contributions.	1,37,51,000	6,000	1,37,57,000
44	71- Miscellaneous- Panchayats	27,69,000		27,69,000
46	71- Miscellaneous- Civil Defence.	29,68,000	1,98,567	31,66,576
47	71- Miscellaneous- Other Miscellaneous Expenditure. 109-Capital Outlay on	3,27,83,000	16,87,000	3,44,70,000

	Other Works			
48	71- Miscellaneous- Expenditure on Displaced Persons. 71- Miscellaneous- Relief to refugees from Bangladesh. Public Debt- Loans for displace persons	72,63,32,000	37,95,000	73,01,27,000
51	103-Capital Outlay on Public Works.		4,80,701	4,80,701
52	124-Capital Outlay on Schemes of Government Trading. Public Debt.	3,35,94,000	34,000	3,36,28,000
53	Permanent Debt Floating Debt Loans from Central Government (Excluding loans for Community Development Projects, etc., and displaced persons). Other Loans		1,16,63,06,000	1,16,63,06,000
54	Loans and Advances by State/Union Territory Governments.	15,67,76,000		15,67,76,000
	Total	1,29,49,09,001	1,18,62,02,376	2,48,11,11,377